अड्ठाईसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

Status of implementation of recommendations/observations contained in the Two Hundred and Twenty-fourth Report of the Department-related Parliamentary Standing Committee on Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार) : महोदय, मैं गृह मंत्रालय की अनुदान मांगों (2020-21) के संबंध में विभाग संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के दो सौ चौबीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/ समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee, in its meeting held on the 3<sup>rd</sup> of August, 2021, has allotted time for Government Legislative and Other Business as follows:-

**Business** Time allotted 1. Statutory Resolution seeking disapproval of the Tribunal Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 (No. 2 of 2021) promulgated by the President of India on 4th April, 2021 admitted in the names of Shri Shaktisinh Gohil, Shri Elamaram Kareem, Dr. V. Sivadasan, **Three Hours** Shri Binoy Viswam and Shri Derek O'Brien. (to be discussed 2. Consideration and passing of the Tribunal Reforms together) Bill, 2021, after it is passed by Lok Sabha replace an Ordinance

- 3. Consideration and passing of the following Bills, as passed by Lok Sabha:-
  - (i) The Airports Economic Regulatory **Two Hours** Authority of India (Amendment) Bill, 2021.
  - (ii) The General Insurance Business **Four Hours** (Nationalisation) Amendment Bill, 2021.